



**Income Tax Department**  
Government of India

# **Central Board of Direct Taxes, e-Filing Project**

## **AY 2022-23 - ITR 2 - Schema Change Document**

**Version 1.3**  
**16 June 2026**

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## Document Revision List

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**Document Name:** 'ITR 2 Schema Changes for AY 2022-23'

Version Number: 1.3

### Revision Details

Version No.	Revision Date	Revision Description	Page Number
1.3	16 June,2026	Refer Section 2.3	6
1.2	29 July,2025	Refer Section 2.2	5
1.1	01 Jan, 2023	Refer Section 2.1	5
1.0	04 April 2022	Initial Release	NA

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## 1. Purpose

The purpose of this document is to track the changes done in ITR 2 Schema post first release.

## 2. Release changes

Below section describes the list of JSON schema changes since the first production release of the schema for Assessment year 2022-23.

### 2.1 Schema changes as on 1<sup>st</sup> January, 2023 to the Original Schema released on 4<sup>th</sup> April 2022

**Table 1: 1<sup>st</sup> January 2023 Changes**

S.N	JSON Root Element	JSON Element Name	Change	Change Description
1.	FilingStatus	ReturnFileSec	Modified	New enum "21" is added for Return filing u/s 139(8A) and maximum value is updated
2.	ITR2	PartA_139_8A	Added	New schedule "PartA_139_8A" is added in definitions and applicable fields are added inside "PartA_139_8A" as per notified form
3.	ITR2	PartB-ATI	Added	New schedule "PartB-ATI" is added in definitions and applicable fields are added inside "PartB-ATI" as per notified form
4.	FilingStatus	SeventhProvisio139	Made non mandatory	"SeventhProvisio139" has been removed from required field. Hence, made non mandatory field.

### 2.2 Schema changes as on 29<sup>th</sup> July, 2025 to the Original Schema released on 4<sup>th</sup> April 2022

**Table 2: 29<sup>th</sup> July 2025 Changes**

S.N	JSON Root Element	JSON Element Name	Change	Change Description
1.	PartA_GEN1	AadhaarEnrolmentId	Tag Deleted	Aadhar enrolment tag is removed.
2.	PartA_139_8A	AadhaarEnrolmentId	Tag Deleted	Aadhar enrolment tag is removed.

3.	PartA_139_8A	UpdatedReturnDuringPeriod	Enum Addition	Enum added to extend filing for two more years
4.	PartA_139_8A	UnabsorbedDepreciationYear	Enum Addition	Enum added to extend filing for two more years
5.	PartA_139_8A	ReturnFiledEffectFlg	Tag name updated	Changed to RevisedReturnFile
6.	PartA_139_8A	ReturnType	Tag Deleted	Replace with new tag "UpdatedReturnFile"
7.	PartA_139_8A	UpdatedReturnFile	Tag Added	Tag Added

### 2.3 Schema changes as on 16<sup>th</sup> June, 2026 to the Original Schema released on 04<sup>th</sup> April, 2022

**Table 3: 16 June, 2026 Changes**

S.N	JSON Root Element	JSON Element Name	Change	Change Description
1.	PartA_139_8A	ReasonsForUpdatingIncome	Enum Addition	New enums addition
2.	PartA_139_8A	DateofNotice	Tag Added	New Field added
3.	PartA_139_8A	DIN	Tag Added	New Field added
4.	PartB-ATI	LatestTotInc	Minimum Updated	Minimum updated to Accept negative values
5.	PartB-ATI	UpdatedTotInc	Minimum Updated	Minimum updated to Accept negative values